

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.12
C.P.(IB) No.133/BB/2023

IN THE MATTER OF:

M/s. Konverge Healthcare Pvt. Ltd. ... Petitioner
Vs.
M/s. Caspian Impact Investment Pvt. Ltd. ... Respondent

Order under Section 10 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 22.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Sri Srinath Bhat, PCS
For the Respondent : Sri Gopal S. Suthar

ORDER

1. Heard the Ld. Counsels for the Petitioner and the Unsecured Creditor No.5 and 8.
2. List the case on **01.07.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)